

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 843**  
TO BE ANSWERED ON 05.02.2021

**Environment Impact Assessment**

843. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether as per the amended Environment Impact Assessment (EIA) notification, 2020-21 heavy penalty on polluters is likely to be imposed for environmental violations cases;
- (b) if so, the details thereof; and
- (c) the penalty collected for environmental violations during the last three years, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) to (c) The draft EIA notification 2020, is not issued as work for consideration of suggestions is on.

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